



भारत सरकार

GOVERNMENT OF INDIA

पेट्रोलियम तथा विस्फोटक सुरक्षा संगठन

Petroleum and Explosives Safety Organisation

(पूर्व नाम - विस्फोटक विभाग)

(Formerly- Department of Explosives)

ए. ब्लॉक, पाँचवा तल, केन्द्रीय कार्यालय परिसर

"A" Block, 5th Floor, CGO Complex,

सेमिनरी हिल्स, नागपुर - 440 006 (महा)

Seminary Hills, Nagpur- 440006

नाम - "विस्फोटक", नागपुर
 पता - "EXPLOSIVES", Nagpur
 http://peso.gov.in
 Email - explosives@explosives.gov.in
 दूरभाष/ Telephone : 0712-2510248
 फैक्स/ FAX : 2510577

कार्यालयीन उद्देश्य के सभी पत्रादि "मुख्य विस्फोटक नियंत्रक" के पदनाम से भेजे जाए उनके व्यक्तिगत नाम से नहीं।

All communications intended for this Office should be addressed to the 'Chief Controller of Explosives' and NOT to him by name.



संख्या /No. P-5(2)496/Refinery

दिनांक /Nagpur, dated : 07/12/2016

To,

M/s. Bharat Petroleum Corporation Limited,
 Kochi Refinery, P. B. No. 2,
 Ambalamugal -- 682 302,
 Ernakulam (Kerala).

Sub:- Approval of Overall Plot Plan & equipment layout for Propylene Derivatives Petrochemical Projects at Ambalamugal, Kochi, District Ernakulam (Kerala) - Regarding

Dear Sir(s),

Reference your letter No. BPCL/KR/PC-17 dated 17/03/2017, on the subject cited above.

It is to inform you that your proposal for providing new Propylene Derivatives Petrochemical Projects & petroleum storage tanks and other connected facilities as shown in Overall Plot Plan No. 0001 rev. 2 and other following equipments drawings are agreed to 'in principal' approval.

Sr. No.	Title of drawing	Drawing Nos.
1	Overall Plot Plan	0001 Rev. 2
2	Overall Area Classification	00601 Rev. C
3	Equipment Layout BPCL OXO Alcohol Unit	00001 Rev.0
4	Area Classification Acrylic Acid Unit	06010 Rev. A
5	Fire Water Layout	00103 Rev.0
6	Equipment layout BPCL Acrylates Tanage Area	00002 Rev. D
7	Area Classification BPCL Acrylates Tanage Area	06012 Rev. A
8	Equipment Layout BPCL Acrylates Unit	00001 Rev. G
9	Area Classification - Zone & Gas Groups BPCL OXO Alcohol Unit	06011 Rev. A
10	Area Classification - Zone & Gas Groups BPCL OXO Alcohol Unit	06012 Rev. A
11	Area Classification BPCL Acryl Unit	06011 Rev. A
12	Equipment Layout - BPCL OXO Alcohol Unit	00002 Rev. 2
13	Equipment Layout Acrylic Acid Unit	00001 Rev. 1

You are advised to furnish necessary documents separately for obtaining approvals in respect of storage of petroleum installation for under Petroleum Rules, 2002, and also under SMPV Rules as per norms/standards.

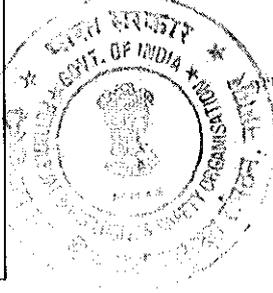
Yours faithfully,

(R. A. Gujar)

Dy. Chief Controller of Explosives
 for Chief Controller of Explosives

तः 'विस्फोटक', नागपुर
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कार्यालयीन उद्देश्य के सभी पत्रादि "मुख्य विस्फोटक नियंत्रक" के पदनाम से भेजे जाए उनके व्यक्तिगत नाम से नहीं।
All communications intended for this Office should be addressed to the 'Chief Controller of Explosives' and NOT to him by name.



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Petroleum and Explosives Safety Organisation
(पूर्व नाम - विस्फोटक विभाग)

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Seminary Hills, Nagpur- 440006

संख्या /No. P-5(2)496/Refinery

दिनांक /Nagpur, dated : 11/09/2018

12 SEP 2018

To,

M/s. Bharat Petroleum Corporation Limited,
Kochi Refinery, P. B. No. 2,
Ambalamugal - 682 302,
Ernakulam (Kerala).

Sub:- Approval of Updated Overall Plot Plan (Rev.6) for Propylene Derivatives Petrochemical Projects at Ambalamugal, Kochi, District Ernakulam (Kerala) - Regarding

Dear Sir(s),

Reference your letter No. KR/PET.5.EC dated 11/07/2018, on the subject cited above.

In-supersession to this office letter of even number dated 07/12/2016, the following drawings submitted with your above reference letter showing the subject refinery facilities meets with the approval of this office and a copy each of the drawings are returned herewith duly endorsed in token of approval.

Sr. No.	Title of drawing	Drawing Nos.
1	Overall Plot Plan	0001 Rev. 6
2	Overall Area Classification	00601 Rev. F
3	Fire Water Layout	00103 Rev. 1

After completion of the facilities, you are advised to approach O/o. Dy. Chief Controller of Explosives, Ernakulam for inspection of the subject facilities. The facilities should not be taken into use, unless the licence is amended/commissioned.

Amendment/commission of the subject facilities will be considered on receipt of documents along with necessary difference in license fee & amendment fee forwarded through Dy. Chief Controller of Explosives, Ernakulam; along with his inspection remarks.

Yours faithfully,


(V. K. Mishra)

Dy. Chief Controller of Explosives
for Chief Controller of Explosives

Copy together with a set of approved drawings is forwarded to :-

- 1) The Jt. Chief Controller of Explosives, South Circle, Chennai.
- 2) The Dy. Chief Controller of Explosives, Ernakulam.

for Chief Controller of Explosives